

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2736

ANSWERED ON:13.03.2013

ADOPTION OF PARKS BY SCHOOLS

Abdulrahman Shri ;Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority (DDA) has received requests from various schools for adoption of neighbourhood parks;
- (b) if so, the details of such requests received and permission granted by the DDA to schools, school-wise and locality-wise;
- (c) whether any agreement has been signed by the DDA with these schools and if so, the details thereof;
- (d) whether some of the schools including a school in Dwarka have started unauthorised constructions in adopted parks; and
- (e) if so, the details thereof and the reasons therefor along with the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) Yes, Madam.

(b) Delhi Development Authority has received request from 25 educational societies for adoption of parks and 13 cases have been approved by the authority as per norms of the scheme.

(c) Yes, Madam. Agreement has been signed with the applicants by DDA.

(d) Complaints have been received from residents of Dwarka regarding opening of gate by a School in the adopted park.

(e) A large gate which was opened by the school has been blocked by DDA and action as per terms and conditions of the scheme is liable to be taken against the violations.